

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/24562/2024 BLAPL/8549/2024	KAMAL CHANDRA ROUT @ TUTU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	LAXMISAGAR P.S. /115 /2024 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000258/2024
2	D-BLAPL/22877/2024 BLAPL/8550/2024	SURENDRA KUMAR NAYAK VS STATE OF ODISHA	AMIT BISWAL VS	KOSAGUMUDA /147 /2023 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000085/2023
3	D-BLAPL/24713/2024 BLAPL/8551/2024	BINOD DUNGURI VS STATE OF ODISHA	SARAT KUMAR JENA VS	/ /0 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000069/2024
4	D-BLAPL/24509/2024 BLAPL/8552/2024	MANSURUDDIN KHAN VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	PURUNABAZAR /96 /2023 A.D.J.,BHADRAK(Bhadrak) ST/0000040/2024
5	D-BLAPL/24821/2024 BLAPL/8553/2024	GURUDEV ORAM VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	RENGALI (SAMBALPUR) /141 /2022 A.D.J.,SAMBALPUR(Sambalpur) ST/0000032/2023
6	D-BLAPL/24463/2024 BLAPL/8554/2024	SUKANTA KUMAR NAYAK VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /400 /2023 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000487/2023
7	D-BLAPL/24991/2024 BLAPL/8555/2024	SATYABRAT NAYAK @ SATYABRATA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BASTA /23 /2023 DISTRICT & SESSIONS JUDGE,BALASO ST/0000568/2023
8	D-BLAPL/24270/2024 BLAPL/8556/2024	SURENDRA BAGH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KOSAGUMUDA /112 /2024 SPECIAL JUDGE,NABARANGPUR(Nabar TR/0000020/2024
9	D-BLAPL/21114/2024 BLAPL/8557/2024	BULA@ SUBASIS SUNDARAY VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	KHURDA SADAR /96 /2024 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000207/2024
10	D-BLAPL/24254/2024 BLAPL/8558/2024	SURAJ PRAKASH VS STATE OF ODISHA	PABITRA KUMAR PAIK VS	GOLANTHARA (BERHAMPUR) /108 /202 3RD ADDL.SESSION JUDGE CUM SPL.J Spl/0000026/2022
11	D-BLAPL/24714/2024 BLAPL/8559/2024	BANAMALI BEHERA @ BANA VS STATE OF ODISHA	SARAT KUMAR JENA VS	RAMBHA (KHALLIKOTE) /731 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001951/2023

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12	D-BLAPL/24637/2024 BLAPL/8560/2024	SNEHABAN LIMMA VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	BARIPADA TOWN /55 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000007/2024
13	D-BLAPL/25065/2024 BLAPL/8561/2024	GADADHAR LENKA VS STATE OF ODISHA	SK ABDUL JABIR VS	KHANDAGIRI P.S. /176 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000450/2024
14	D-BLAPL/25068/2024 BLAPL/8562/2024	NISHIKANTA KARAN VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	BRAHMAGIRI /102 /2010 1ST A.D.J.,PURI(Puri) ST/0000002/2021
15	D-BLAPL/24265/2024 BLAPL/8563/2024	RAMESH VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	/ /0 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000029/2024
16	D-BLAPL/25070/2024 BLAPL/8564/2024	ANU SABAR VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) 2(A)CC/0000115/2024
17	D-BLAPL/25141/2024 BLAPL/8565/2024	SURESH CHANDRA BARIK VS STATE OF ODISHA	ARIJEET MISHRA VS	KHALLIKOTE /657 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0001507/2024
18	D-BLAPL/25078/2024 BLAPL/8566/2024	PRAKASH KUMAR BEHERA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	DASPALLA /242 /2022 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000410/2022
19	D-BLAPL/25114/2024 BLAPL/8567/2024	JOGIN BARIHA @ JOGINDRA BARIHA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LATHOR /79 /2018 A.D.J,PATNAGARH(Balangir) SC/0000002/2019
20	D-BLAPL/23450/2024 BLAPL/8568/2024	BINOD KUMAR PANGI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	SEMILLIGUDA /97 /2022 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE, TR/0000069/2022
21	D-BLAPL/25017/2024 BLAPL/8569/2024	DHIREN @ DHIRENDRA HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	DABUGAM /198 /2023 SPECIAL JUDGE,NABARANGPUR(Nabarangpur) TR/0000063/2023
22	D-BLAPL/25162/2024 BLAPL/8570/2024	RIYAZ MUHAMMAD @ SAHIL VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	HINDOL /195 /2024 S.D.J.M.,HINDOL(Dhenkanal) GR/0000595/2024
23	D-BLAPL/23946/2024	JOSEPH P. U.	RAJIB LOCHAN PATTNAIK	KOTIYA /1 /2024

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	BLAPL/8571/2024	VS STATE OF ODISHA	VS	ADDL.SESIONS JUDGE CUM SPECIAL TR/000011/2024
24	D-BLAPL/25079/2024 BLAPL/8572/2024	SK. SABIR VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	SAMBALPUR SADAR /78 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/000043/2024
25	D-BLAPL/24657/2024 BLAPL/8573/2024	NABINA KUMAR SITHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /298 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000934/2024
26	D-BLAPL/25094/2024 BLAPL/8574/2024	PARESH KUMAR DAS @ DASH VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /788 /2023 S.D.J.M.,KHURDA(Khordha) GR/0001141/2023
27	D-BLAPL/25146/2024 BLAPL/8575/2024	JAI PRAKASH KUMAR VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000030/2024
28	D-BLAPL/25105/2024 BLAPL/8576/2024	AMIT KUMAR DAS @ CHINTU @ GURUDEB @ KARANA @ PANDIT DASH @ PREMPRAKASH @ BHANJAN ROUSTRAY VS STATE OF ODISHA	BHARSHIBAN VS	BARGARH /319 /2023 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000047/2023
29	D-BLAPL/24272/2024 BLAPL/8577/2024	SUKANTA KUMAR NAYAK VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /349 /2023 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000414/2023
30	D-BLAPL/24620/2024 BLAPL/8578/2024	PANDU SODI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /443 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000548/2024
31	D-BLAPL/24274/2024 BLAPL/8579/2024	SUKANTA KUMAR NAYAK VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /399 /2023 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000486/2023
32	D-BLAPL/24114/2024 BLAPL/8580/2024	RAJAT KUMAR PATRA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MALKANGIRI /714 /2022 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000845/2022
33	D-BLAPL/24240/2024 BLAPL/8581/2024	RAMAKANTA BEHERA VS STATE OF ODISHA	JAYANTA KUMAR BAL VS	BAGDIA /147 /2024 J.M.F.C.,CHHENDIPADA(Anugul) GR/0000746/2024
34	D-BLAPL/25156/2024 BLAPL/8582/2024	PRADEEP KUMAR RATH VS	GIRISH CHANDRA SAHU VS	CUTTACK VIGILANCE /20 /2024 SPL.JUDGE (VIG),CUTTACK(Cuttack)

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35	D-BLAPL/24241/2024 BLAPL/8583/2024	STATE OF ODISHA(VIG.) KRUTIBAS @ KRITIBAS BANDHA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	GR/0000017/2024 SIMULIA /59 /2024 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000058/2024
36	D-BLAPL/24058/2024 BLAPL/8584/2024	AJAY DHALI VS STATE OF ODISHA	BASUDEV PUJARI VS	M.V.79 /47 /2022 DISTRICT AND SESSIONS JUDGE,MAL CT/0000097/2022
37	D-BLAPL/24771/2024 BLAPL/8585/2024	AJAYA KHANDUAL VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	PURI SADAR /170 /2022 ADHOC ADDL. DISTRICT AND SESSION TR/0000268/2023
38	D-BLAPL/24900/2024 BLAPL/8586/2024	RABIN TYAGI @ RAVIN TYAGI VS STATE OF ODISHA	SHYAM MANOHAR VS	MALKANGIRI /167 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000090/2023
39	D-BLAPL/24097/2024 BLAPL/8587/2024	RAJAT KUMAR PATRA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /29 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000033/2024
40	D-BLAPL/25239/2024 BLAPL/8588/2024	G.JAYA RAULA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /169 /2024 J.M.F.C.-ADDL.CIVIL JUDGE (JD),KHAL GR/0000429/2024
41	D-BLAPL/24650/2024 BLAPL/8589/2024	PALASH SINGH RAY VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000014/2024
42	D-BLAPL/24524/2024 BLAPL/8590/2024	SUJIT KUMAR VS STATE OF ODISHA	DEBASIS MISHRA VS	BHUBANESWAR G.R.P.S. /130 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000412/2024
43	D-BLAPL/24958/2024 BLAPL/8591/2024	PARBATI BEHERA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BANHARPALI /152 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0001981/2024
44	D-BLAPL/24875/2024 BLAPL/8592/2024	BITU @BISWAJIT DAS VS STATE OF ODISHA	KABIR KUMAR JENA VS	BALANGA /97 /2024 J.M.F.C.,NIMAPARA(Puri) GR/0000441/2024
45	D-BLAPL/25167/2024 BLAPL/8593/2024	BAPUN @ BASANTA SING VS STATE OF ODISHA	SANJAY KUMAR DAS VS	SORO /249 /2024 J.M.F.C.,SORO(Baleshwar) CT/0000401/2024

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46	D-BLAPL/24946/2024 BLAPL/8594/2024	RAJESH BEHERA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	N.T.P.C. /93 /2024 SPECIAL JUDGE (POCSO), ANGUL(Angul) Spl/0000036/2024
47	D-BLAPL/25173/2024 BLAPL/8595/2024	SWAGATIKA SWAIN VS STATE OF ODISHA	DEVASHIS PANDA VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,BHUBANESWAR(Khordha) CT/0001997/2023
48	D-BLAPL/25085/2024 BLAPL/8596/2024	ROHIT NAYAK VS STATE OF ODISHA	MANORANJAN PADHY VS	MOHANA /99 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000050/2024
49	D-BLAPL/23491/2024 BLAPL/8597/2024	TRILOCHAN ROUTA @ ROUT VS STATE OF ODISHA	ALEKHA BEHERA VS	JARADA /390 /2023 ADHOC ADDL.DIST. AND SESSIONS JUDGE ST/0000004/2024
50	D-BLAPL/25157/2024 BLAPL/8598/2024	KIRAN SETH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARGARH /338 /2021 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000035/2021
51	D-BLAPL/24872/2024 BLAPL/8599/2024	RAMA MUNDA VS STATE OF ODISHA	DEBASIS MISHRA VS	PANDAPADA /101 /2024 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000020/2024
52	D-CMAPL/34566/2024 CMAPL/250/2024	EMPRITA JENA VS STATE OF ODISHA	ADV. VS	// () //
53	D-CMAPL/32537/2024 CMAPL/251/2024	RAMA SAHU VS ASWINI KUMAR DAS	ADV. VS	// () //
54	D-CMAPL/34598/2024 CMAPL/252/2024	SATYABHAMA MALIK VS STATE OF ODISHA	NIKUNJA KUMAR DEO VS	// () //
55	D-CMAPL/29662/2024 CMAPL/253/2024	HEMANTA UGAR VS STATE OF ODISHA	ABINASH ROUSTRAY VS	// () //
56	D-CMP/34706/2024 CMP/917/2024	NURSINGH CHARAN PARIDA VS DILLIP KUMAR PARIDA	ASHOK KUMAR SAHOO VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendrapara) CS/0000131/2022
57	D-CMP/34724/2024	MANOBODH BHOTRA	ADHIRAJ MOHANTY	//

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	CMP/918/2024	VS JAYARAM PUJARI	VS	CIVIL JUDGE(SD), UMERKOTE(Nabarang CS/0000045/2014
58	D-CMP/34977/2024 CMP/919/2024	SUDARSHAN @ SUDARSAN MOHANTY VS SATYABHAMA HATI	ALOK KUMAR MOHANTY VS	// CIVIL JUDGE (SD), SORO(Baleshwar) CS/0000189/2022
59	D-CMP/35075/2024 CMP/920/2024	KRUSHNA CHANDRA SAHOO VS BISWANATH SAHOO	BIBEKANANDA BHUYAN VS	// CIVIL JUDGE (SD),1ST COURT,CUTTAC CS/0000716/2024
60	D-CMP/36446/2024 CMP/921/2024	PRATIMARANI PATRA VS DILLIP HALI	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (JD),BHUBANESWAR(Kho CS/0000570/2022
61	D-CMP/35490/2024 CMP/922/2024	PADMANAVA SWAIN VS DHARMANANDA SWAIN	PRABHU PRASANNA BEHERA VS	// CIVIL JUDGE (SD),JAGATSINGHPUR(Jag CS/0000521/2021
62	D-CONTC/35318/2024 CONTC/6254/2024	SISIR KUMAR MISSAL VS JYOTI RANJAN MISHRA, DIRECTOR ELEMENTARY EDUCATION	ADV. VS	// () //
63	D-CONTC/35554/2024 CONTC/6255/2024	NABA KRISHNA CHOUDHURY VS ANU GARG, SECY. W.R DEPT	ADV VS	// () //
64	D-CONTC/35583/2024 CONTC/6256/2024	PRASHANTI PADHY@ PADHI VS ASWATHY S, IAS	DAYANIDHI MISHRA VS	// () //
65	D-CONTC/35642/2024 CONTC/6257/2024	JILADHAR GOUDA VS DR. AMRUTA KUMAR RAULA, B.D.O, KASHIPUR	ADV. VS	// () //
66	D-CONTC/35683/2024 CONTC/6258/2024	INDIAN PUBLIC SCHOOL, SAMBALPUR VS JYOTI RANJAN MISHRA, DIRECTOR ELEMENTARY EDU.	ADV. VS	// () //
67	D-CONTC/35693/2024 CONTC/6259/2024	JAGANNATH PATRA VS DR. ARABINDA KUMAR PADHEE, P.SECY., AGRICULTURE AND FE	PRATYASISH MOHANTY VS	// () //
68	D-CONTC/35698/2024 CONTC/6260/2024	SUNNAYA COLLEGE OF BCA AND BBA, JEYPORE VS	ADV. VS	// ()

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69	D-CONTC/35702/2024 CONTC/6261/2024	ARAVIND AGARWAL, IAS BAIKUNTHA CHARAN BHOL VS ASWATHI S, IAS	KUNAL KUMAR SWAIN VS	// // 0 //
70	D-CONTC/35707/2024 CONTC/6262/2024	DINABANDHU SAHU VS ASWATHI S., IAS	ADV. VS	// 0 //
71	D-CONTC/35730/2024 CONTC/6263/2024	SUBASH CHANDRA BAL VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
72	D-CONTC/35776/2024 CONTC/6264/2024	BISWAJIT MOHAPATRA VS MANOJ KUMAR AHUJA, IAS	ADV. VS	// 0 //
73	D-CONTC/35954/2024 CONTC/6265/2024	M/S SHIVNIWAS BUILDERS PVT. LTD., CUTTACK VS R. SANTHANAGOPALAN, R.D.C, CUTTACK	ADV. VS	// 0 //
74	D-CONTC/36088/2024 CONTC/6266/2024	GADADHAR BAG VS HEMAKANTA SAY, COLLECTOR AND D.M, NUAPADA	ADV. VS	// 0 //
75	D-CONTC/36093/2024 CONTC/6267/2024	PADAN SATNAMI VS ALOK KAR, DIRECTOR	ADV. VS	// 0 //
76	D-CONTC/31124/2024 CONTC/6268/2024	RAJADHANI DAINIKA HAT BYABASAYEE SANGHA,BHUBANESWAR VS RAJLAXMI NAYAK,ZONAL DY. COMMNR., B.M.C	ADV VS	// 0 //
77	D-CONTC/36098/2024 CONTC/6269/2024	JHADI MAJHI VS ALOK KAR, DIRECTOR	ADV. VS	// 0 //
78	D-CONTC/32214/2024 CONTC/6270/2024	PRASANT KUMAR MOHAPATRA VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //
79	D-CONTC/36101/2024 CONTC/6271/2024	JALADHAR PATEL VS ALOK KAR, DIRECTOR	ADV. VS	// 0 //

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80	D-CONTC/32364/2024 CONTC/6272/2024	KANAKALATA NAYAK VS S.ASWASTHI, SECY.,S AND ME DEPT.	ADV. VS	// 0 //
81	D-CONTC/36103/2024 CONTC/6273/2024	HIRANDRI SAHU VS ALOK KAR, DIRECTOR	ADV. VS	// 0 //
82	D-CONTC/34231/2024 CONTC/6274/2024	PRAMOD KUMAR TRIPATHY VS AMRIT RUTURAJ, IAS	ADV. VS	// 0 //
83	D-CONTC/34233/2024 CONTC/6275/2024	BINODINI SAHOO VS ASWATHI S., IAS	GOPAL KRUSHNA NANDA VS	// 0 //
84	D-CONTC/34728/2024 CONTC/6276/2024	BIMALA SAHU VS SUSANTA KUMAR BEHERA, TAHASILDAR	ADV. VS	// 0 //
85	D-CONTC/34788/2024 CONTC/6277/2024	RAGHUNATH SAHU VS SANGRAMJIT NAYAK, IAS	NEELAKANTHA PANDA VS	// 0 //
86	D-CONTC/34332/2024 CONTC/6278/2024	KAMALESH PRASAD MISHRA VS AMULYA KUMAR PRADHAN, OES	ADV. VS	// 0 //
87	D-CONTC/35750/2024 CONTC/6279/2024	HIMANUBALA PANIGRAHI VS RUDRA NARAYAN MOHANTY, OAS	PRAVAT KUMAR MOHANTY VS	// 0 //
88	D-CONTC/34333/2024 CONTC/6280/2024	RANJAN KUMAR PRADHAN VS AMULYA KUMAR PRADHAN, OES	ADV. VS	// 0 //
89	D-CONTC/34334/2024 CONTC/6281/2024	CHANDAN KUMAR MAHANTA VS AMULYA KUMAR PRADHAN, OES	ADV. VS	// 0 //
90	D-CONTC/35947/2024 CONTC/6282/2024	BABARAO HIMIRIKA VS ASWATHY S, PRINCIPAL SECRETARY	ADV. VS	// 0 //
91	D-CONTC/34335/2024	DAMBARUDHARA MAHANTA	ADV.	//

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	CONTC/6283/2024	VS AMULYA KUMAR PRADHAN, OES	VS	0 //
92	D-CONTC/35962/2024 CONTC/6284/2024	NALINIKANTA BEHERA VS SATYABRATA SAHU, ADDL. CHIEF SECRETARY, FOREST	TRILOCHAN NANDA VS	// 0 //
93	D-CONTC/36020/2024 CONTC/6285/2024	DINESH KUMAR NAYAK VS ASWATHY S, SECRETARY	ADV. VS	// 0 //
94	D-CONTC/34336/2024 CONTC/6286/2024	DITIKRISHNA GANJHU VS AMULYA KUMAR PRADHAN, OES	ADV. VS	// 0 //
95	D-CONTC/34348/2024 CONTC/6287/2024	SUJIT KUMAR NANDA VS TUSHARKANTA MOHANTY, IAS	ADV. VS	// 0 //
96	D-CONTC/34562/2024 CONTC/6288/2024	JADABA NAIK VS ASWATHY S, IAS	ADV. VS	// 0 //
97	D-CONTC/34633/2024 CONTC/6289/2024	PRAKASH KUMAR MISHRA VS SUSHIL KUMAR LOHANI, IAS	ADV. VS	// 0 //
98	D-CONTC/34634/2024 CONTC/6290/2024	AJAYA KUMAR SARANGI VS SUSHIL KUMAR LOHANI, I.A.S	ADV. VS	// 0 //
99	D-CONTC/36074/2024 CONTC/6291/2024	PRADEEP KUMAR SHUKAL VS ALOK KAR, ADDL. SECY. W.R DEPT	ADV. VS	// 0 //
100	D-CONTC/36075/2024 CONTC/6292/2024	ANAND MAJHI VS ALOK KAR, ADDL. SECY. W.R DEPT	ADV. VS	// 0 //
101	D-CONTC/36079/2024 CONTC/6293/2024	DHABAL SINGH HANS VS ALOK KAR, ADDL. SECY. W.R DEPT.	ADV. VS	// 0 //
102	D-CONTC/36081/2024 CONTC/6294/2024	LAKSHMI SATNAMI VS	ADV. VS	// 0

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103	D-CONTC/36105/2024 CONTC/6295/2024	ALOK KAR, ADDL. SECY, W.R DEPT. HIRDE BAGHEL VS	ADV. VS	// // ()
104	D-CONTC/36112/2024 CONTC/6296/2024	ALOK KAR, ADDL. SECY, W.R DEPT. DOLAMANI PANDEY VS	ADV. VS	// // ()
105	D-CONTC/36542/2024 CONTC/6297/2024	ALOK KAR, ADDL. SECY. W.R DEPT. REGISTRAR (JUDL.), ORISSA HIGH COURT VS	ADV. VS	// // ()
106	D-CONTC/30258/2024 CONTC/6298/2024	SIDDHESWAR BALIRAM BONDAR, IAS PRAMOD KUMAR DASH VS	ADV. VS	// // ()
107	D-CONTC/33683/2024 CONTC/6299/2024	ASWATHY S,IAS A.SINU RAO VS	ADV. VS	// // ()
108	D-CONTC/33685/2024 CONTC/6300/2024	USHA PADHI, IAS KALICHARAN MAJHI VS	ADV. VS	// // ()
109	D-CONTC/36071/2024 CONTC/6301/2024	ASHISH THAKARE, IAS DINA MAJHI VS	ADV. VS	// // ()
110	D-CONTC/36073/2024 CONTC/6302/2024	ALOK KAR, DIRECTOR JAYASINGH MAJHI VS	ADV. VS	// // ()
111	D-CRLA/21262/2024 CRLA/825/2024	ALOK KAR, DIRECTOR ABAKASH KALSAI VS	MANOJ KUMAR PATI VS	// // BOLANGIR TOWN /579 /2022 SPECIAL JUDGE,BALANGIR(Balangir)
112	D-CRLA/25116/2024 CRLA/826/2024	STATE OF ODISHA TRILOCHAN SETHI VS	GOURI MOHAN RATH VS	Spl/0000001/2023 CUTTACK VIGILANCE /19 /2017 SPECIAL JUDGE(VIGILANCE),DHENKA
113	D-CRLMC/24722/2024 CRLMC/3152/2024	STATE OF ODISHA PATITA@PATITAPABAN BARIK VS	MANAS KUMAR CHAND VS	GR/0000023/2017 JANKIA P.S. /400 /2022 J.M.F.C.,KHURDA(Khordha) GR/0000012/2022

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114	D-CRLMC/24723/2024 CRLMC/3153/2024	PATITA@PATITAPABAN BARIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /403 /2022 J.M.F.C.,KHURDA(Khordha) GR/000009/2022
115	D-CRLMC/24822/2024 CRLMC/3154/2024	TIPU @ SULTAN BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAIDYANATHPUR /163 /2011 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001052/2011
116	D-CRLMC/24797/2024 CRLMC/3155/2024	RILU@SAMBIT SINGH VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	PARJANG /86 /2023 J.M.F.C,PARJANG(Dhenkanal) GR/0000109/2023
117	D-CRLMC/24807/2024 CRLMC/3156/2024	RAHUL BARMA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KHARIAR /210 /2018 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000074/2018
118	D-CRLMC/24841/2024 CRLMC/3157/2024	UPASANA DIGAL VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	PHULBANI SADAR /120 /2022 SPECIAL JUDGE, PHULBANI(Kandhamal) CT/0000050/2022
119	D-CRLMC/24849/2024 CRLMC/3158/2024	SK IMRAN@SADDAM VS STATE OF ODISHA	RONALISHA PRADHAN VS	JATNI P.S. /275 /2024 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000379/2024
120	D-CRLMC/24113/2024 CRLMC/3159/2024	SHYAM SUNDAR AGRAWALLA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	BANTALA /45 /2005 J.M.F.C.,ANGUL(Anugul) ICC/0000074/2012
121	D-CRLMC/25030/2024 CRLMC/3160/2024	ASWAINI KUMAR DHAL@BAPI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /183 /2006 S.D.J.M.,JAJPUR(Jajapur) GR/0001500/2006
122	D-CRLMC/24977/2024 CRLMC/3161/2024	SAROJ SAMAL VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	BINJHARPUR /242 /2019 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000096/2019
123	D-CRLMC/23641/2024 CRLMC/3162/2024	ABHI JENA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	Bamapada (Industrial Area) /7 /2018 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000163/2018
124	D-CRLMC/24957/2024 CRLMC/3163/2024	RASMITA NAYAK VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	TIHIDI /319 /2019 S.D.J.M.,BHADRAK(Bhadrak) GR/0001320/2019
125	D-CRLMC/24427/2024	ANANDA OJHA	ASISH KUMAR RAY	BARI /147 /2017

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137	D-CRLMC/23300/2024 CRLMC/3176/2024	STATE OF ODISHA BASANTI DEHURI VS STATE OF ODISHA	KSHIROD KUMAR MOHAPATRA VS	CT/0000662/2023 / /0 DISTRICT & SESSIONS JUDGE,CUTTACK
138	D-CRLMC/24073/2024 CRLMC/3177/2024	BIBHASH BHATTACHARJEE VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	2(A)CC/0000009/2008 MAHILA P.S.(BBSR) /166 /2021 S.D.J.M.,BHUBANESWAR(Khordha) CT/0007182/2021
139	D-CRLMC/24994/2024 CRLMC/3178/2024	SHANTANU KUMAR PANIGRAHI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SAHADEV KHUNTA /399 /2023 3RD ADDL DISTRICT JUDGE, BALASOR CRREV/0000031/2024
140	D-CRLMC/24742/2024 CRLMC/3179/2024	ABHIRAM BHOI VS STATE OF ODISHA	SURYAKANTA BAG VS	TUREIKELA /101 /2017 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000104/2017
141	D-CRLMP/23331/2024 CRLMP/1223/2024	SWAPNARANI BARIK VS STATE OF ODISHA	ABHILASH MISHRA VS	/ /0 (//
142	D-CRLMP/24302/2024 CRLMP/1224/2024	RONALI PANIGRAHI VS STATE OF ODISHA	SURESH KUMAR PANDA VS	/ /0 (//
143	D-CRLMP/24914/2024 CRLMP/1225/2024	BASANTA KUMAR SWAIN VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	/ /0 (//
144	D-CRLMP/25074/2024 CRLMP/1226/2024	ROHITA KUMAR BEURA VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	/ /0 (//
145	D-CRLMP/25043/2024 CRLMP/1227/2024	RENUBALA DAS VS STATE OF ODISHA	SANJIB MOHANTY VS	/ / (//
146	D-CRLREV/24850/2024 CRLREV/429/2024	HARA PRASAD CHOUDHURY VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	JUNAGARH /242 /2021 J.M.F.C.,JUNAGARH(Kalahandi) CT/0000238/2021
147	D-CRLREV/25084/2024 CRLREV/430/2024	ASHOK DASH VS STATE OF ODISHA	ALOK KUMAR PANDA VS	BISSAMCUTTACK /58 /2019 SPECIAL JUDGE,GUNUPUR(Rayagada) Spl/0000038/2019

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148	D-CRP/32147/2024 CRP/26/2024	SARBESWAR MOHAPATRA VS RAMA CHANDRA MOHAPATRA	LALATENDU RAY VS	// DISTRICT & SESSIONS JUDGE,JAGATSI Fao/0000066/2018
149	D-FAO/34642/2024 FAO/395/2024	M/S. SHRI SAI INFRASTRUCTURE VS STATE OF ODISHA	SATYA MOHAPATRA VS	// PRESIDING OFFICER -CHILDREN COUR MISCA/0000003/2017
150	D-FAO/34650/2024 FAO/396/2024	ARCHNA PATRA VS STATE OF ODISHA	SATYA MOHAPATRA VS	// PRESIDING OFFICER -CHILDREN COUR MISCA/0000003/2017
151	D-FAO/35029/2024 FAO/397/2024	CHABBIRANI GHOSH VS STATE OF ODISHA	VIVEKANANDA JENA VS	// PRESIDING OFFICER -CHILDREN COUR MISCA/0000003/2017
152	D-MACA/35617/2024 MACA/844/2024	SUMAN RAY @ MISTRI VS PRAHALLAD CHANDRA SAHU	BISWAJIT MOHANTY VS	// II MACT,CUTTACK(Cuttack) MISCA/0000415/2006
153	D-MACA/32906/2024 MACA/845/2024	M/S. CHOLAMANDALAM GENERAL INSURANCE COMPANY LTD. VS BABITA SINGH	ADAM ALI KHAN VS	// I MACT,BALASORE(Baleshwar) Mac/0000134/2022
154	D-MACA/33468/2024 MACA/846/2024	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD., KHURDA VS FIROZ BIBI	ADAM ALI KHAN VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000295/2010
155	D-MATA/35357/2024 MATA/305/2024	MANOJ SWAIN VS MILI SWAIN @ PADHAN	TRILOCHAN NANDA VS	// JUDGE,FAMILY COURT,BALANGIR(Bal CP/0000044/2017
156	D-MATA/35293/2024 MATA/306/2024	BINOD PATRA VS GAYATRI PATRA	BRUNDABAN ROUT VS	// JUDGE,FAMILY COURT,PHULBANI(Kan CP/0000029/2023
157	D-RPFAM/33788/2024 RPFAM/239/2024	LOKANATH SATAPATHI VS BANITA CHOUDHURY@SATAPATHI	ASHOK DAS VS	// FAMILY COURT AT PARALAKHEMUNDI IA/0000004/2024
158	D-RPFAM/30556/2024 RPFAM/240/2024	SANJAY KUMAR NAYAK VS ROJALIN NAYAK	ANURAG PATI VS	// JUDGE FAMILY COURT,KHURDA(Khor Crp/0000129/2020
159	D-RPFAM/36254/2024	ALOK NAYAK	MAHES DAS	//

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	RPFAM/241/2024	VS JHARANA NAYAK	VS	JUDGE,FAMILY COURT,PHULBANI(Kan Crp/0000013/2024
160	D-RPFAM/36359/2024 RPFAM/242/2024	AJIT KUMAR NAYAK VS BISHNU PRIYA BISWAL	ALOK KUMAR MOHAPATRA VS	// JUDGE FAMILY COURT,ROURKELA(Sur Crp/0000076/2022
161	D-RPFAM/36408/2024 RPFAM/243/2024	LAKSHYAPATI KUMBHAR VS SANYASINI KUMBHAR	PABITRA KUMAR NAYAK VS	// JUDGE, FAMILY COURT, SAMBALPUR(CRMC/0000012/2021
162	D-RVWPET/31319/2024 RVWPET/190/2024	ABHISEK MOHAPATRA VS STATE OF ODISHA	ADV. VS	// (//
163	D-RVWPET/33959/2024 RVWPET/191/2024	M/S.WELCOME SPA AND RESORTS, SAMBALPUR VS THE STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// (//
164	D-TRP(C)/33454/2024 TRP(C)/251/2024	RANJITA SETHY VS PATITAPABANA SETHY	SANJIT KUMAR DAS VS	// CIVIL JUDGE (SD),ANANDPUR(Kendujha Mat/0000028/2024
165	D-TRP(C)/35946/2024 TRP(C)/252/2024	SWAGATIKA RANI MERCY VS DANIAL TETE	LAXMAN PRADHAN VS	// JUDGE FAMILY COURT,ROURKELA(Sur CP/0000120/2024
166	D-TRP(C)/36065/2024 TRP(C)/253/2024	AYUSHA MOHAPATRA VS DEBASHIS KHATEI	DEEPALI MAHAPATRA VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000619/2024
167	D-TRP(C)/36200/2024 TRP(C)/254/2024	GAJALA PARWEEN VS SHAIKH ASIF SALIM	SANJAY KUMAR DAS VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000165/2024
168	D-TRP(C)/36072/2024 TRP(C)/255/2024	INDUMATI BEHERA VS SUSANTI SAHU	MANOJ KUMAR NAYAK VS	// CIVIL JUDGE (SD),BHANJANAGAR(Gan CS/0000036/2024
169	D-TRP(C)/36377/2024 TRP(C)/256/2024	SONALI NANDA VS DEBASISH NANDA	JAYADEBA BEHERA VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000232/2024
170	D-TRPCRL/22957/2024 TRPCRL/69/2024	SMITA ADHIKARI VS	MANORANJAN DAS VS	BOUDH /137 /2013 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud

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171	D-TRPCRL/23102/2024 TRPCRL/70/2024	SANJEEB KUMAR NAYAK SUBAS CHANDRA MOHAPATRA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	MISCA/0000041/2013 GADISAGADA /15 /2011 JMFC, KANAS(Puri) GR/0000247/2011
172	D-WA/33456/2024 WA/2336/2024	STATE OF ODISHA VS SANTIDEEP MALLICK	RABI NARAYAN MISHRA, A.G.A. VS	// () //
173	D-WA/34542/2024 WA/2337/2024	STATE OF ODISHA VS BISHNU PRIYA MOHANTY	SAROJ KANTA SAMAL, A.G.A. VS	// () //
174	D-WA/36107/2024 WA/2338/2024	UNION OF INDIA VS NARAYAN SHUKLA	PRASANNA KUMAR PARHI, DY. S.G.I. VS	// () //
175	D-WA/35827/2024 WA/2339/2024	MAHESWAR PANIGRAHI VS GOVT. OF ODISHA	PRATIK DASH VS	// () //
176	D-WA/36406/2024 WA/2340/2024	ARUN KUMAR BASA VS MAMATA MOHAPATRA	BISWABIHARI MOHANTY VS	// () //
177	D-WP(C)/31343/2024 WP(C)/20537/2024	RAMSHANKAR KHAMARI VS STATE OF ODISHA	SAILABALA JENA VS	// () //
178	D-WP(C)/31376/2024 WP(C)/20538/2024	M/S MAA MAJHI GOURI FIRE WOOD VS UNION OF INDIA	JAGAMOHAN PATTNAIK VS	// () //
179	D-WP(C)/31509/2024 WP(C)/20539/2024	BIKRAM KUMAR BARIK VS ASSESSMENT UNIT INCOME TAX DEPARTMENT, KHURDHA	SANJIB KUMAR BHANJADEO VS	// () //
180	D-WP(C)/31704/2024 WP(C)/20540/2024	NARENDRA KUMAR SAHOO VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// () //
181	D-WP(C)/35052/2024 WP(C)/20541/2024	SAPAN BEHARI PATI VS UNION OF INDIA	PRAVAT RANJAN SUTAR VS	// () //

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182	D-WP(C)/34836/2024 WP(C)/20542/2024	KALPANA JENA VS PANCHAYATI RAJ AND DRINKING WATER	SUKANTA KUMAR DALAI VS	// 0 //
183	D-WP(C)/35072/2024 WP(C)/20543/2024	RANGANATH KAR VS STATE OF ODISHA	KURESH PRASAD DASH VS	// 0 //
184	D-WP(C)/34883/2024 WP(C)/20544/2024	M/S TARINI CONSTRUCTION VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
185	D-WP(C)/31772/2024 WP(C)/20545/2024	PRASANTA KUMAR BEHERA VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
186	D-WP(C)/35135/2024 WP(C)/20546/2024	NILANCHAL PRADHAN VS STATE INFORMATION COMMISSIONER, BBSR	KURESH PRASAD DASH VS	// 0 //
187	D-WP(C)/34885/2024 WP(C)/20547/2024	ANJALI RATH VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
188	D-WP(C)/34016/2024 WP(C)/20548/2024	ALOK PATEL VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// 0 //
189	D-WP(C)/36138/2024 WP(C)/20549/2024	DEBASISH MOHAPATRA VS PRINCIPAL COMNR OF INCOME TAX, AAYAKAR BHAWAN, BBSR	KANANBALA ROY CHOUDHURY VS	// 0 //
190	D-WP(C)/31873/2024 WP(C)/20550/2024	PUNA GHADEI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
191	D-WP(C)/36164/2024 WP(C)/20551/2024	M/S. S.K.SINGH AND CONSTRUCTION, ROURKELA VS ASST. DIRECTOR (REVENUE-II), ESI CORPORATION, BBSR	SOMANATH MISHRA VS	// 0 //
192	D-WP(C)/35904/2024 WP(C)/20552/2024	RAJ KUMAR PANDEY VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
193	D-WP(C)/32388/2024	KRUSHNA CHADRA SAHOO	PRADEEP KUMAR DAS	//

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	WP(C)/20553/2024	VS	VS	0
		SWAPNAMAYEE SAHOO		//
194	D-WP(C)/34043/2024	PABITRA KUMAR NANDA	ANIL KUMAR BEHERA	//
	WP(C)/20554/2024	VS	VS	0
		STATE OF ODISHA		//
195	D-WP(C)/34984/2024	RABINDRA BARLA	DIGAMBARA MISHRA	//
	WP(C)/20555/2024	VS	VS	0
		STATE OF ODISHA		//
196	D-WP(C)/35224/2024	GANGADHAR ROUT	KSHIROD KUMAR ROUT	//
	WP(C)/20556/2024	VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/35517/2024	SRIRAM INSTITUTE OF MEDICAL SCIENCE AND RESEARCH (SIMSR), KENDRAPARAPARSURAM DAS		//
	WP(C)/20557/2024	VS	VS	0
		STATE OF ODISHA		//
198	D-WP(C)/35547/2024	SUDARSAN SAHU	RAMA KRISHNA BISOI	//
	WP(C)/20558/2024	VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/34045/2024	UMESH CHANDRA SAHU	ANIL KUMAR BEHERA	//
	WP(C)/20559/2024	VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/33613/2024	MANORANJAN JENA	BIJAY PANDA	//
	WP(C)/20560/2024	VS	VS	0
		THE ADDL.STATE TAX OFFICER, KEONJHAR		//
201	D-WP(C)/35623/2024	STATESMAN ACADEMY OF MEDICAL SCIENCE,BBSR	DEVI PRASAD DASH	//
	WP(C)/20561/2024	VS	VS	0
		THE STATE OF ODISHA		//
202	D-WP(C)/34056/2024	SUDARSAN DAS	GANESH PRASAD SAMAL	//
	WP(C)/20562/2024	VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/31129/2024	RASBIHARI MOHANTA	SAURAV MOHANTY	//
	WP(C)/20563/2024	VS	VS	0
		STATE OF ORISSA		//
204	D-WP(C)/35225/2024	GIRIDHAR DAS	ASUTOSH MOHANTY	//
	WP(C)/20564/2024	VS	VS	0

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205	D-WP(C)/33755/2024 WP(C)/20565/2024	STATE OF ODISHA ROHINIKANT TRIPATHY VS	AJAY KUMAR TRIPATHY VS	// // ()
206	D-WP(C)/35627/2024 WP(C)/20566/2024	STATE OF ORISSA NIRASH NAIK VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
207	D-WP(C)/34259/2024 WP(C)/20567/2024	STATE OF ODISHA SWAPANADUTTA NAYAK VS	BYOMAKESH TRIPATHY VS	// // ()
208	D-WP(C)/35687/2024 WP(C)/20568/2024	STATE OF ODISHA SACHIDANANDA BHOL VS	ANJAN KUMAR BISWAL VS	// // ()
209	D-WP(C)/34597/2024 WP(C)/20569/2024	STATE OF ODISHA PANKAJA MAHARANA VS	ASHOK DAS VS	// // ()
210	D-WP(C)/33920/2024 WP(C)/20570/2024	THE ADDL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION , GANJAM SACHIDANANDA BALABANTARAY VS	MAHESWAR MOHANTY VS	// // ()
211	D-WP(C)/35678/2024 WP(C)/20571/2024	STATE OF ODISHA SATRUGHAN BARIK VS	ANJAN KUMAR BISWAL VS	// // ()
212	D-WP(C)/34074/2024 WP(C)/20572/2024	STATE OF ODISHA NARAYAN SAHOO VS	LAXMINARAYAN RAYATSINGH VS	// // ()
213	D-WP(C)/33764/2024 WP(C)/20573/2024	STATE OF ODISHA BIJAY KUMAR SAHOO VS	BIJAY PANDA VS	// // ()
214	D-WP(C)/35012/2024 WP(C)/20574/2024	THE STATE TAX OFFICER , KEONJHAR KANAN MOHANTY VS	SAKTIDHARA MISHRA VS	// // ()
215	D-WP(C)/34095/2024 WP(C)/20575/2024	STATE OF ODISHA AMULYA MOHARANA VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
		STATE OF ODISHA		//

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216	D-WP(C)/34179/2024 WP(C)/20576/2024	DEBENDRA KUMAR JENA VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
217	D-WP(C)/35644/2024 WP(C)/20577/2024	BIJAY LAXMI PARIDA VS COMMISSIONER OF CONSOLIDATION BHUBANESWAR	TUSHAR KANTA NAYAK VS	// 0 //
218	D-WP(C)/34861/2024 WP(C)/20578/2024	KAILASH CHANDRA PARIDA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
219	D-WP(C)/34338/2024 WP(C)/20579/2024	SASHIKANTA PARIDA VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	// 0 //
220	D-WP(C)/35661/2024 WP(C)/20580/2024	BAIJYANTI BARIK VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
221	D-WP(C)/34198/2024 WP(C)/20581/2024	GEETA PRADHAN VS STATE OF ODISHA	JUGAL KISHOR ROUT VS	// 0 //
222	D-WP(C)/31996/2024 WP(C)/20582/2024	NIRANJAN DHUPAL VS STATE OF ORISSA	AJAY KUMAR TRIPATHY VS	// 0 //
223	D-WP(C)/34864/2024 WP(C)/20583/2024	JAYANTI MOHARANA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
224	D-WP(C)/35971/2024 WP(C)/20584/2024	PRABHAKAR MAJHI VS STATE OF ODISHA	DEBABRATA RATH VS	// 0 //
225	D-WP(C)/34360/2024 WP(C)/20585/2024	M/S ANNAPURNA FRIGHT CARRIERS, DHENKANAL VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
226	D-WP(C)/32382/2024 WP(C)/20586/2024	SUKANTA DAS VS STATE OF ORISSA	AUROVINDA MOHANTY VS	// 0 //
227	D-WP(C)/34361/2024	PROTIMA SINHA	SUBASH CHANDRA PANI	//

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	WP(C)/20587/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/36045/2024 WP(C)/20588/2024	KAILASH PANI VS AUTHORISED OFFICER, INDIAN BANK, BBSR	ANUGRAHA NARAYAN SAMANTRAY VS	// 0 //
229	D-WP(C)/34362/2024 WP(C)/20589/2024	NILAKANTHA ENTERPRISES, DHENKANAL VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
230	D-WP(C)/33971/2024 WP(C)/20590/2024	SUDHA PANDEY VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
231	D-WP(C)/35539/2024 WP(C)/20591/2024	MANMOHAN SAHU VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	// 0 //
232	D-WP(C)/35983/2024 WP(C)/20592/2024	SARAT CHANDRA MAJHI VS STATE OF ODISHA	DEBABRATA RATH VS	// 0 //
233	D-WP(C)/35988/2024 WP(C)/20593/2024	ARUN KUMAR DAS VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
234	D-WP(C)/35999/2024 WP(C)/20594/2024	DEBANANDA PRADHAN VS TAHASILDAR CUM LAND ACQUISITION OFFICER,NH 6,(49),DEOGARH	SWAPNIL ROY VS	// 0 //
235	D-WP(C)/34867/2024 WP(C)/20595/2024	DIBAKAR MARNDI VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
236	D-WP(C)/34261/2024 WP(C)/20596/2024	DILLIP KUMAR SAHOO VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
237	D-WP(C)/36077/2024 WP(C)/20597/2024	ARCHANA SAMANTARAY VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
238	D-WP(C)/34875/2024 WP(C)/20598/2024	TAPAN KUMAR MOHANTY VS	SUDHIR KUMAR MALLICK VS	// 0

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239	D-WP(C)/33984/2024 WP(C)/20599/2024	STATE OF ODISHA PRASANT KUMAR MOHARANA VS	SRIDHAR RATH VS	// // ()
240	D-WP(C)/34880/2024 WP(C)/20600/2024	STATE OF ODISHA GOLAP YADAV VS	SUDHIR KUMAR MALLICK VS	// // ()
241	D-WP(C)/36199/2024 WP(C)/20601/2024	STATE OF ODISHA PRASANTA KUMAR HALDAR VS	AMIT PRASAD BOSE VS	// // ()
242	D-WP(C)/34184/2024 WP(C)/20602/2024	JAJPUR MUNICIPALITY,JAJPUR MEERA JENA VS	KUNJA SUNDAR DAS VS	// // ()
243	D-WP(C)/34264/2024 WP(C)/20603/2024	STATE OF ODISHA RABINDRA KUMAR DAKUA VS	SANJIB KUMAR RATH VS	// // ()
244	D-WP(C)/36091/2024 WP(C)/20604/2024	STATE OF ODISHA SATYARANJAN DAS VS	ANJAN KUMAR BISWAL VS	// // ()
245	D-WP(C)/35198/2024 WP(C)/20605/2024	STATE OF ODISHA PRAVARANJAN PATNAIK VS	PRAVAT RANJAN SUTAR VS	// // ()
246	D-WP(C)/34307/2024 WP(C)/20606/2024	STATE OF ODISHA SAPAN KUMAR GOSWAMY VS	LAXMI NARAYAN RAYATSINGH VS	// // ()
247	D-WP(C)/34365/2024 WP(C)/20607/2024	STATE OF ODISHA M/S ARNAPURNA FREIGHT CARRIERS VS	SUBASH CHANDRA PANI VS	// // ()
248	D-WP(C)/34232/2024 WP(C)/20608/2024	STATE OF ODISHA KARTIK CHANDRA JENA VS	DURGESH NARAYAN RATH VS	// // ()
249	D-WP(C)/34694/2024 WP(C)/20609/2024	STATE OF ODISHA SABITRI KANDAR VS	ASHOK KUMAR SAHOO VS	// // ()
		STATE OF ODISHA		//

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250	D-WP(C)/35239/2024 WP(C)/20610/2024	KABITA BARAL VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// 0 //
251	D-WP(C)/33532/2024 WP(C)/20611/2024	KANCHAN DEOGAM VS UNION OF INDIA	PARTHA SARATHI DAS VS	// 0 //
252	D-WP(C)/34367/2024 WP(C)/20612/2024	SASHISEKHAR NATH VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
253	D-WP(C)/34698/2024 WP(C)/20613/2024	BINAPANI MOHAPATRA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
254	D-WP(C)/36397/2024 WP(C)/20614/2024	SAROJ KUMAR NAIK VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	// 0 //
255	D-WP(C)/35241/2024 WP(C)/20615/2024	BANITA DAS VS BHARAT PETROLEUM CORPORATION LTD.,BBSR	ANJAN KUMAR BISWAL VS	// 0 //
256	D-WP(C)/34236/2024 WP(C)/20616/2024	BIBHUDATTA SINGH DEO VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC), NEW DELHI	PRANAYA KUMAR MISHRA VS	// 0 //
257	D-WP(C)/36473/2024 WP(C)/20617/2024	LIPSA SATPATHY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
258	D-WP(C)/34185/2024 WP(C)/20618/2024	BABULI JENA VS STATE OF ODISHA REPRESENTED THROUGH THE COMMISSIONER-CUM-SECRETARY,REVENUE DISASTER MGMT.DEPT.	KUNJA SUNDAR DAS VS	// 0 //
259	D-WP(C)/35358/2024 WP(C)/20619/2024	UMA TARAI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
260	D-WP(C)/34247/2024 WP(C)/20620/2024	SUBASH KUMAR SAHOO VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
261	D-WP(C)/35628/2024	SAMBHUNATH BEHERA	SUBHRANSU BHUSAN MOHANTY	//

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	WP(C)/20621/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/36128/2024 WP(C)/20622/2024	KALU CHARAN ROUT VS REGISTRAR COOPERATIVE SOCIETIES , ODISHA	Baidhar Sahoo VS	// 0 //
263	D-WP(C)/34591/2024 WP(C)/20623/2024	KASINATH SAHOO VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //
264	D-WP(C)/35249/2024 WP(C)/20624/2024	MOHAMMAD SHIRAJ KHAN VS STATE BANK OF INDIA, SARB, BBSR	NALINI KANTA DASH VS	// 0 //
265	D-WP(C)/36156/2024 WP(C)/20625/2024	SRADHANJALI DORA VS MANAGER CLAIMS LEGAL, M/S. MAGMA HDI GENERAL INSURANCE COMPANY, KOLKATA	SUPRIYO RANJAN MAHAPATRA VS	// 0 //
266	D-WP(C)/34594/2024 WP(C)/20626/2024	ISHAN DALAI VS THE ADDL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION , GANJAM	ASHOK DAS VS	// 0 //
267	D-WP(C)/35632/2024 WP(C)/20627/2024	ANGURU DHUNUKI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
268	D-WP(C)/34382/2024 WP(C)/20628/2024	SHIRDISAI GINNING AND PRESSING PVT LTD VS THE CHAIRMAN, CENTRAL BOARD OF DIRECT TAXES, MINISTRY OF FINANCE DEPTT. OF REVENUE	JAGAMOHAN PATTANAIAK VS	// 0 //
269	D-WP(C)/36157/2024 WP(C)/20629/2024	PREMARAJ DASH VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
270	D-WP(C)/36395/2024 WP(C)/20630/2024	GITA HEMBRAM VS BOARD OF SECONDARY EDUCATION, ODISHA, CUTTACK	SUSHANTA KUMAR MISHRA VS	// 0 //
271	D-WP(C)/36198/2024 WP(C)/20631/2024	SUNITA SENAPATI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
272	D-WP(C)/36472/2024 WP(C)/20632/2024	PADMABATI DASH VS	SUSHANTA KUMAR MISHRA VS	// 0

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273	D-WP(C)/34406/2024 WP(C)/20633/2024	SECY TO THE GOVT., HOUSING AND URBAN DEVELOPMENT DEPT., BBSR SIBA PRASAD PRUSTY VS STATE OF ODISHA	AMIT KUMAR SAA VS	// // ()
274	D-WP(C)/30971/2024 WP(C)/20634/2024	RAKESH KUMAR SINGH VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// // ()
275	D-WP(C)/36148/2024 WP(C)/20635/2024	KRUSHNA CHAITANYA SADUAL VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// // ()
276	D-WP(C)/34907/2024 WP(C)/20636/2024	NABIN KUMAR BHUYAN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// // ()
277	D-WP(C)/36153/2024 WP(C)/20637/2024	SANKARSEN JENA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// // ()
278	D-WP(C)/35634/2024 WP(C)/20638/2024	GHANSHYAM BARIK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// // ()
279	D-WP(C)/34421/2024 WP(C)/20639/2024	PRAFULLA KUMAR PATRA VS STATE OF ODISHA	ABHILASH MISHRA VS	// // ()
280	D-WP(C)/34078/2024 WP(C)/20640/2024	RUDRAPRASAD NAYAK VS STATE OF ODISHA	TIKERAM MEHER VS	// // ()
281	D-WP(C)/34249/2024 WP(C)/20641/2024	CHATURBHUJA RAUT VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// // ()
282	D-WP(C)/36013/2024 WP(C)/20642/2024	SANGHAMITRA PATTNAIK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// // ()
283	D-WP(C)/32870/2024 WP(C)/20643/2024	DHIRA BEJ VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // ()

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284	D-WP(C)/34251/2024 WP(C)/20644/2024	KAHNU CHARAN ROUT VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
285	D-WP(C)/34255/2024 WP(C)/20645/2024	PRASANT KUMAR PATTANAİK VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
286	D-WP(C)/34256/2024 WP(C)/20646/2024	PRAFULLA CHANDRA NAIK VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
287	D-WP(C)/33188/2024 WP(C)/20647/2024	KHIROD KUMAR PANDA VS STATE OF ODISHA	BIRANCHI NARAYAN MAHAPATRA VS	// 0 //
288	D-WP(C)/36150/2024 WP(C)/20648/2024	SARASWATI COLLEGE OF NURSING, KHURDA VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
289	D-WP(C)/35180/2024 WP(C)/20649/2024	AMARESH KUMAR MAHAPATRA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //
290	D-WP(C)/34273/2024 WP(C)/20650/2024	SAMIR KUMAR PATNAİK VS EMBER BOARD OF REVENUE, ODISHA, CUTTACK	SASMITA MOHAPATRA VS	// 0 //
291	D-WP(C)/35366/2024 WP(C)/20651/2024	SUJATA MAHAKUD VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
292	D-WP(C)/34258/2024 WP(C)/20652/2024	GADADHAR SWAIN VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
293	D-WP(C)/35725/2024 WP(C)/20653/2024	RAJKISHORE MISHRA VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
294	D-WP(C)/35742/2024 WP(C)/20654/2024	ARUN KUMAR NAYAK VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
295	D-WP(C)/36341/2024	PRIYANKA MAYEE MAHARANA	NIHAL RATH	//

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	WP(C)/20655/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/36343/2024 WP(C)/20656/2024	PRIYANKA MAYEE MAHARANA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
297	D-WP(C)/35768/2024 WP(C)/20657/2024	LIPTI PRIYADARSINI KHATOI VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
298	D-WP(C)/36354/2024 WP(C)/20658/2024	PSK INFRASTRUCTURES AND PROJECTS PVT. LTD., HYDERABAD VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
299	D-WP(C)/34600/2024 WP(C)/20659/2024	PANCHANANA GOUDA VS THE ADDL.COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
300	D-WP(C)/34575/2024 WP(C)/20660/2024	KARTIK CHANDRA OJHA VS STATE OF ODISHA	ASIT KUMAR OTTA VS	// 0 //
301	D-WP(C)/36263/2024 WP(C)/20661/2024	SAPNA CHIRMAXO VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
302	D-WP(C)/35480/2024 WP(C)/20662/2024	BIJAYINEE SAMAL VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
303	D-WP(C)/35640/2024 WP(C)/20663/2024	PRUTHI RAJ NAYAK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
304	D-WP(C)/35686/2024 WP(C)/20664/2024	DAITARI ITC, PURI VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
305	D-WP(C)/36001/2024 WP(C)/20665/2024	ELIS PURTY VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
306	D-WP(C)/35699/2024 WP(C)/20666/2024	IDEA ITC, BALASORE VS	ARUPANANDA GOSWAMY VS	// 0

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307	D-WP(C)/34428/2024 WP(C)/20667/2024	STATE OF ODISHA M/S. BOSE CONSTRUCTION,NUAPADA VS	M.D PANDA VS	// // 0
308	D-WP(C)/34609/2024 WP(C)/20668/2024	STATE OF ODISHA SUKANTI MAHARANA VS	ASHOK DAS VS	// // 0
309	D-WP(C)/36383/2024 WP(C)/20669/2024	THE ADDL.COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, GANJAM BISWAJIT MOHAPATRA VS	SWARUP KUMAR PATNAIK VS	// // 0
310	D-WP(C)/35199/2024 WP(C)/20670/2024	STATE OF ODISHA TARARANJAN PATNAIK VS	PRAVAT RANJAN SUTAR VS	// // 0
311	D-WP(C)/35688/2024 WP(C)/20671/2024	STATE OF ODISHA DHARAMAPADA ITC, PURI VS	ARUPANANDA GOSWAMY VS	// // 0
312	D-WP(C)/34536/2024 WP(C)/20672/2024	STATE OF ODISHA BIBHRANTA KUMAR PATRO VS	JAYANTA KUMAR MAJHI VS	// // 0
313	D-WP(C)/34854/2024 WP(C)/20673/2024	STATE OF ODISHA SUBHRANSU BHUSAN PANDA VS	SUDHIR KUMAR MALLICK VS	// // 0
314	D-WP(C)/36303/2024 WP(C)/20674/2024	STATE OF ODISHA LAXMI DEI VS	PRAKASH KUMAR MISHRA VS	// // 0
315	D-WP(C)/35692/2024 WP(C)/20675/2024	STATE OF ODISHA SATYAM INDUSTRIAL TRAINING CENTER, JAJPUR VS	ARUPANANDA GOSWAMY VS	// // 0
316	D-WP(C)/34546/2024 WP(C)/20676/2024	STATE OF ODISHA SHYAM SUNDAR NAYAK VS	SIDHARTH PRASAD DAS VS	// // 0
317	D-WP(C)/35290/2024 WP(C)/20677/2024	STATE OF ODISHA VYAJANTO KUAMR RAY VS	BIBEKANANDA BHUYAN VS	// // 0
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318	D-WP(C)/34581/2024 WP(C)/20678/2024	AJAYA KUMAR BHUYAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
319	D-WP(C)/33203/2024 WP(C)/20679/2024	TRINATH ROUT VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
320	D-WP(C)/34552/2024 WP(C)/20680/2024	KAMA NAHAK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
321	D-WP(C)/34855/2024 WP(C)/20681/2024	SARMIL PANDA VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
322	D-WP(C)/33204/2024 WP(C)/20682/2024	PRAMOD KUMAR DALBEHERA VS STATE OF ORISSA	NIRANJAN LENKA VS	// 0 //
323	D-WP(C)/35873/2024 WP(C)/20683/2024	SUNARAM SABAT VS STATE OF ODISHA	SUMANTA BHUYAN VS	// 0 //
324	D-WPCRL/24211/2024 WPCRL/107/2024	BHABAMANI PANDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
325	D-ABLAPL/23374/2024 ABLAPL/9123/2024	MUKUNDADEV ROUT VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
326	D-ABLAPL/23108/2024 ABLAPL/9124/2024	BANI SAHU VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	BAGDIA /144 /2024 0 //
327	D-ABLAPL/23195/2024 ABLAPL/9125/2024	PAKEI @ RANJANA JENA VS STATE OF ODISHA	SANJAY KUMAR BAL VS	CUTTACK SADAR /373 /2024 0 //
328	D-ABLAPL/25009/2024 ABLAPL/9126/2024	ARVIND YADAV VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KEONJHAR SADAR /429 /2024 0 //
329	D-ABLAPL/23377/2024	RABINDRA KUMAR DASH	BYOMAKESH TRIPATHY	//0

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	ABLAPL/9127/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/23503/2024 ABLAPL/9128/2024	ANIL KUMAR MALLIK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
331	D-ABLAPL/25027/2024 ABLAPL/9129/2024	RAJU @ RAJENDRA SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SUKINDA /286 /2024 () //
332	D-ABLAPL/23504/2024 ABLAPL/9130/2024	PURNA CHANDRA MOHANTY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
333	D-ABLAPL/24346/2024 ABLAPL/9131/2024	PATI @ SHREEPATI PRADHAN VS STATE OF ODISHA	AMIT KUMAR NATH VS	BAGDIA /37 /2024 () //
334	D-ABLAPL/24329/2024 ABLAPL/9132/2024	SASMITA PRADHAN @ RUPALI VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /150 /2024 () //
335	D-ABLAPL/25001/2024 ABLAPL/9133/2024	KARAN @ KARANA SOURAVA NAIK VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	K.NUAGAON /236 /2024 () //
336	D-ABLAPL/24630/2024 ABLAPL/9134/2024	SANJAYA KUMAR NAIK VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH TOWN /221 /2024 () //
337	D-ABLAPL/24538/2024 ABLAPL/9135/2024	AMULYA DALEI @ AMUL VS STATE OF ODISHA	SATYABRATA DASH VS	BALICHANDRAPUR /409 /2024 () //
338	D-ABLAPL/25099/2024 ABLAPL/9136/2024	SANJAY BARIK @ BABULI BARIK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	NARASINGHPUR /131 /2024 () //
339	D-ABLAPL/25107/2024 ABLAPL/9137/2024	RAJESH NAIK VS STATE OF ODISHA	JULIYAS PRASAD BEHERA VS	PARJANG /335 /2024 () //
340	D-ABLAPL/25066/2024 ABLAPL/9138/2024	GOBINDA ROHIDAS VS	PABITRA KUMAR NAYAK VS	THELKOLOI PS /217 /2024 ()

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341	D-ABLAPL/25117/2024 ABLAPL/9139/2024	STATE OF ODISHA NIRMAL @ NIRMALA BEHERA VS	AKSHAYA KUMAR SAHOO VS	// KUAKHIA /334 /2024 ()
342	D-ABLAPL/24840/2024 ABLAPL/9140/2024	STATE OF ODISHA LAXMIDHAR PATRA VS	DEBASIS MISHRA VS	// TOMKA /148 /2024 ()
343	D-ABLAPL/24944/2024 ABLAPL/9141/2024	STATE OF ODISHA ANANTA NAYAK VS	LALITENDU MISHRA VS	// / /0 ()
344	D-ABLAPL/23836/2024 ABLAPL/9142/2024	STATE OF ODISHA DEEPAK SUNDARAY @ CHHABI SUNDARA @ CHHABI SUNDARAY VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /241 /2003 ()
345	D-ABLAPL/24971/2024 ABLAPL/9143/2024	STATE OF ODISHA DUKHABANDHU NAIK VS	ASUTOSH TRIPATHY VS	// BANARAPAL /381 /2022 ()
346	D-ABLAPL/25063/2024 ABLAPL/9144/2024	STATE OF ODISHA HAJJU @ AJAY SHARMA VS	PABITRA KUMAR NAYAK VS	// PLANTSITE /614 /2024 ()
347	D-ABLAPL/25077/2024 ABLAPL/9145/2024	STATE OF ODISHA MD.SIDIQUE QURAIISHI VS	SOUMYA RANJAN DAS VS	// SECTOR-3 /145 /2024 ()
348	D-ABLAPL/25250/2024 ABLAPL/9146/2024	STATE OF ODISHA KESHABA KARMI VS	SK. ZAFARULLA VS	// KANTAMAL /114 /2024 ()
349	D-ABLAPL/25259/2024 ABLAPL/9147/2024	STATE OF ODISHA CHETAN ROURAY @ LUCKY VS	ARUN KUMAR BUDHIA VS	// KHUNTUNI /139 /2024 ()
350	D-ABLAPL/25071/2024 ABLAPL/9148/2024	STATE OF ODISHA PRAVAT KUMAR BEHERA VS	KASHINATH PATTANAIK VS	// BASUDEVPUR /599 /2024 ()
351	D-ABLAPL/25039/2024 ABLAPL/9149/2024	STATE OF ODISHA ANIL KUMAR MALLICK VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /295 /2024 ()
		STATE OF ODISHA		//

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352	D-ABLAPL/22565/2024 ABLAPL/9150/2024	DINABANDHU SWAIN VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	BEGUNIA P.S. /174 /2024 () //
353	D-ABLAPL/25060/2024 ABLAPL/9151/2024	ANIL KU. SAHOO VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	DELANGA /295 /2024 () //
354	D-ABLAPL/23226/2024 ABLAPL/9152/2024	UGRESAN BAITHARU VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	MURIBAHAL /145 /2021 () //
355	D-ABLAPL/24933/2024 ABLAPL/9153/2024	CHANDAN MEHER VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	AMBABHONA /93 /2024 () //
356	D-ABLAPL/24608/2024 ABLAPL/9154/2024	BHAGI RANSINGH @ BHAGIRATHI RANASINGH VS STATE OF ODISHA	SAMBIT RATH VS	NACHUNI /247 /2024 () //
357	D-ABLAPL/24986/2024 ABLAPL/9155/2024	KUNILATA DASH VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	SABARANG /83 /2022 () //
358	D-ABLAPL/25124/2024 ABLAPL/9156/2024	KUNDAN MUKHI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BARIPADA TOWN /478 /2024 () //
359	D-ABLAPL/25125/2024 ABLAPL/9157/2024	BAPI @ SUKANTA BEHERA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /243 /2024 () //
360	D-ABLAPL/24646/2024 ABLAPL/9158/2024	PARTHA SARATHI DASH VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	KENDRAPARA SADAR /380 /2024 () //
361	D-ABLAPL/25015/2024 ABLAPL/9159/2024	RANI BEGUM @ RANU VS STATE OF ODISHA	SOUGAT DASH VS	BALIPATNA /185 /2023 () //
362	D-ABLAPL/25054/2024 ABLAPL/9160/2024	SUNITA MANDAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PST TALCHUA /102 /2024 () //
363	D-ABLAPL/25016/2024	BHIKARI CHARAN MANGARAJ	MIHIR SEKHAR SAHOO	/ /0

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	ABLAPL/9161/2024	VS STATE OF ODISHA	VS	J.M.F.C.,KUJANG(Jagatsinghapur) ICC/0000005/2024
364	D-ABLAPL/25024/2024 ABLAPL/9162/2024	RASHID KHAN @ RASIT KHAN VS STATE OF ODISHA	AMLAN MOHANTY VS	JAJPUR TOWN /326 /2023 () //
365	D-ABLAPL/25048/2024 ABLAPL/9163/2024	JOGENDRA @ JUGENDRA KUMBHAR VS STATE OF ODISHA	BHOJARAJ SETH VS	MELCHHAMUNDA /84 /2023 () //
366	D-ABLAPL/25022/2024 ABLAPL/9164/2024	BALARAM PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /88 /2024 () //
367	D-ABLAPL/25049/2024 ABLAPL/9165/2024	NIRANJAN SWAIN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	THELKOLOI PS /217 /2024 () //
368	D-ABLAPL/25064/2024 ABLAPL/9166/2024	BHAGIRATHI MALLICK VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	NARASINGHPUR /157 /2024 () //
369	D-ABLAPL/25051/2024 ABLAPL/9167/2024	AKASH SHARMA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	PLANTSITE /614 /2024 () //
370	D-ABLAPL/25092/2024 ABLAPL/9168/2024	DAITARI HANTAL VS STATE OF ODISHA	MANORANJAN PADHY VS	BOIPARIGUDA /52 /2024 () //
371	D-ABLAPL/25053/2024 ABLAPL/9169/2024	HAKIM KHAN @ HAKIM VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /162 /2024 () //
372	D-ABLAPL/25108/2024 ABLAPL/9170/2024	MIHIR PRADHAN @ BIJU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA P.S. /254 /2024 () //
373	D-ABLAPL/25177/2024 ABLAPL/9171/2024	JARITA @ JHARI RANA VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAIAK VS	KEGAON /115 /2024 () //
374	D-ABLAPL/25137/2024 ABLAPL/9172/2024	LIPU KHAN VS	AVIRAM PATRA VS	MAHILA P.S.(BBSR) /119 /2024 ()

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375	D-ABLAPL/25178/2024 ABLAPL/9173/2024	STATE OF ODISHA GANESH ACHARI @ RAJA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	// BURLA /357 /2024 ()
376	D-ABLAPL/25202/2024 ABLAPL/9174/2024	SAMEER JENA VS STATE OF ODISHA	PRABIR KUMAR RAY VS	// BANDAR MARINE /32 /2024 ()
377	D-ABLAPL/25139/2024 ABLAPL/9175/2024	STATE OF ODISHA DIBYA SINGH ROUL VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	// DHENKANAL TOWN /511 /2024 ()
378	D-ABLAPL/25185/2024 ABLAPL/9176/2024	STATE OF ODISHA PANKAJ SAHOO @ PANKAJ KUMAR SAHOO @ PAPU VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	// BHADRAK RURAL /517 /2024 ()
379	D-ABLAPL/25205/2024 ABLAPL/9177/2024	STATE OF ODISHA MANORANJAN TUNGA @ JATIA VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	// / /0 J.M.F.C. BALASORE(RURAL)(Baleshwar)
380	D-ABLAPL/23561/2024 ABLAPL/9178/2024	MUNA MINYAKA @ MINYAKA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	2(A)CC/0000173/2024 LAXMIPUR /72 /2023 ()
381	D-ABLAPL/25206/2024 ABLAPL/9179/2024	RABINDRA BEHERA VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	// / /0 S.D.J.M.,BALASORE(Baleshwar)
382	D-ABLAPL/25208/2024 ABLAPL/9180/2024	JITENDRA BEHERA VS STATE OF ODISHA	SOUMI DAS VS	2(A)CC/0000441/2018 INDUASTRIAL,NISA /228 /2024 ()
383	D-ABLAPL/23944/2024 ABLAPL/9181/2024	RAVI GUPTA VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	// HEMGIR /313 /2024 ()
384	D-ABLAPL/25189/2024 ABLAPL/9182/2024	SHANKARSHAN KARCHUL VS STATE OF ODISHA	SURAJ MOHANTY VS	// BOLANGIR SADAR /295 /2024 ()
385	D-ABLAPL/25224/2024 ABLAPL/9183/2024	SURENDRA NATH DASH VS STATE OF ODISHA	SAROJ MOHARANA VS	// RAGHUNATHPUR /173 /2024 ()

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386	D-ABLAPL/24431/2024 ABLAPL/9184/2024	MITHUN BHOI VS STATE OF ODISHA	SWARUP RANJAN SINGHSAMANT VS	CHANDANPUR /115 /2024 () //
387	D-ABLAPL/25241/2024 ABLAPL/9185/2024	SHAI FAZ ALLI KHAN @ SAIFAZ KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /504 /2024 () //
388	D-ABLAPL/24864/2024 ABLAPL/9186/2024	CHINMAYA DASH VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	BARGARH SADAR /272 /2024 () //
389	D-ABLAPL/25195/2024 ABLAPL/9187/2024	DATTA BARIK VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	BAMBARI /184 /2024 () //
390	D-ABLAPL/24936/2024 ABLAPL/9188/2024	GITANJALI PAL @ PALA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	R.UDAYAGIRI /110 /2024 () //
391	D-ABLAPL/25262/2024 ABLAPL/9189/2024	SUMIT RANA @ PAPU VS STATE OF ODISHA	SAI SUMAN VS	BALASORE TOWN /227 /2024 () //
392	D-ABLAPL/25310/2024 ABLAPL/9190/2024	BISWARANJAN MOHANTY VS STATE OF ODISHA	DIPANKAR ACHARYA VS	LAXMISAGAR P.S. /361 /2022 () //
393	D-ABLAPL/25019/2024 ABLAPL/9191/2024	PRAMOD KUMAR DASH VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA VS	BANKI /263 /2024 () //
394	D-ABLAPL/25145/2024 ABLAPL/9192/2024	MOHIT DAS @ CHIKU VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	JATNI P.S. /316 /2024 () //
395	D-ABLAPL/25166/2024 ABLAPL/9193/2024	SANIA MALIK VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	KHALLIKOTE /652 /2024 () //